

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The quantity of cement allotted and despatched in bags to Orissa since January 1961 is given below:

Month	Allotment	Depatches
	(in bags)	
January 1961	1,94,000	2,96,860
February 1961	2,54,000	2,04,360
March, 1961	1,94,000	2,23,240
April, 1961	1,94,000	(Figures not available)

(c) 26,220 metric tonnes or 5,24,400 bags per month.

D I and D II Quarters

4690. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of quarters of categories DII and DI (both regular and special) which will be available for allotment in Delhi|New Delhi on the 1st May, 1961 and the areas where they are located;

(b) the total number of Central Government officers in Delhi|New Delhi as on 1st May, 1961 who though entitled to DI class of accommodation are allowed to occupy 'G', 'F', or 'E' class of quarters, separately;

(c) the number of officers mentioned in part (b) who will be allotted accommodation referred to in part (a) and when;

(d) upto which year the allotments will cover in terms of priority date;

(e) whether preference for localities indicated by applicants will be kept in view while making allotments; and

(f) if not, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No 'DII' or 'DI' class quarters are under construction.

(b) Out of the officers entitled for 'D' class accommodation, 96 are oc-

cupying 'E' class quarters, 17 are occupying 'F' class quarters and 1 officer is occupying 'G' class quarter.

(c) The question does not arise.

(d) No officer with a 'priority date' prior to 1st April, 1953 is waiting for allotment of accommodation either in DI or in DII class of accommodation.

(e) and (f). Preferences stated in the applications are kept in view at the time of allotment subject to availability of accommodation in the localities preferred.

Education of Plantation Workers

4691. Shri R. Narayanaswamy: Will the Minister of Labour and Employment be pleased to state:

(a) the progress made in educating the plantation workers with the help of Labour Welfare Fund during the Second Five Year Plan period; and

(b) the amount spent thereon during this period?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The reference is presumably to the provisions of the Plantations Labour Act in respect of educational facilities for the children of workers. The administration of those provisions is the responsibility of State Governments, and information regarding the progress made in each State is not available.

Refinery Gas for Trombay Fertilizer Project

4692. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a contract has recently been signed between the Fertilizer Corporation of India and the Burmah Shell for the supply of refinery gas for the Trombay Fertilizer project;

(b) if so, how much of gas is to be supplied; and